

**(iv) Need to open a Central School or Navodaya Vidyalaya in Saharsa districts, Bihar.**

[*Translation*]

SHRI SURYA NARAYAN YADAV (Sahasra): Mr. Deputy speaker, Sir, the propagation of education in two districts of my constituency (Sahasra) is not going well. This area is backward from every angle. Due to absence of Navodaya Vidyalaya or Central school, the poor people of this area are unable to educate their children and as such this area is illiterate. Due to presence of Kosi river between the districts of Saharsa and Supaul, the Navodaya Vidyalaya at Supaul is not properly utilised.

Therefore, I request the Central Government to open a Central school or a Navodaya Vidyalaya at Saharsa so that this region may be made literate.

**(v) Need to set up a unit at Bharat Electronics Ltd. in Orissa.**

[*English*]

SHRI SIVAJI PATNAIK (Bhubaneswar): Bhubaneswar has been declared as "Software City" and a proposal to connect Bhubaneswar with Dallas in USA through establishment of earth station and satellite Park is under consideration of the Government of India. The Orissa government has already constituted a promotional agency to accelerate the establishment of electronic industries and some steps have already been taken towards that direction.

Establishment of nucleus unit of Bharat Electronics Limited is very much necessary to help in the process. It would go a long way in expeditious growth of electronic industries, as such a unit would expose local entrepreneurs to the unlimited potential of electronic industries and will be helpful in availability of components. This leading electronic establishment of Gov-

ernment of India have seven units in different parts of the country but none in Orissa.

Hence, I request the Government to open a unit of BEL in Orissa.

**(vi) Need to include certain communities of Assam in the list of Scheduled Tribes.**

SHRI SATYENDRA NATH BROHMO CHAUDHURY (Kokrajhar): Assam is virtually a land of tribals. Backwardness of Assam mostly owes its origin to the traditional tribal character of the composite Assamese society. Imbalanced development of the tribes creates problems which are not conducive to the balanced economic growth and development of the country. Therefore, some more tribes need protection for their general upliftment to register their development at par with other developed sections of the society.

Scheduled Tribe List of Assam is divided into two categories of hills and plains. For various reasons pertaining to basic necessities of life hills tribe people migrated down to the plains and so the plains and so the plains tribe people migrated on to the hills. These tribal people such as 'Karbis' and 'Boros' need to be included into one category of S. T. list of Assam.

Further in the plains amongst most backward tribes 'Rajbongshis', 'Saranias' and 'Adivasis' (Tea garden tribes and ex-tea garden tribes) also need inclusion into the S. T. list of Assam.

I, therefore, urge upon the Union Government to take necessary steps in this direction.

**(vii) Need to include Kerala state in Tax Holiday scheme.**

\*SHRI V. S. VIJAYARAGHAVAN (Paigat): Kerala is an industrially backward state. On the one hand the traditional industries are facing ruin, on the other hand central investment in the industrial sector has been progressively declining. In 1974 the central investment